rary for the information of the Hon'bl_e Members of Parliament. Accoi-d. ing to Section 3(4) of the Ccm: sii')_n of Inquiry Act, 1952, the r--po;.: of the Commission is required to be laid. before the House of the People to. gether with a Memorandum of" the action taken. thereon, within a period of six months of the submission. of the report by the Commission to the Government. Action in pursuance: of this provision is being taken by the Government.

(c,) Does not arise.

Punjab Governor's views on operation Kluestar

2488. SHRI PRAMOD MAHAJAN: . SHRI VITHALRAO MADHAV: RAO JADHAV:[:] '." SHRT PRABFAKAR B. KORE: .SHRIH.HANUMANTHAP-" PA; DR. RATNAKAR PANDEY:

SHR1MATI SATYA BAHIN:

. MISS SAROJ KHAPARDE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Punjab Governor; S'hrj. Vierndra Verma, has described Operation Bluestar as Himalayan Blunder and has -offered apologies for the same; and '-

(b) if so, what are the views of Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRi SUBODH KANT SAHAY): (a) and (b) Government have seen news reports attributing to the Governor, a statement in this regard. Another news-item published in the national dailies on 28th July, 1990 to the effect that the Governor had clarified that the views expressed by him about. Operation Blue Star were his personal views has also come to The Government have no notice .. comment? in this regard.

Law and Order Situation in the Country

2489^ SHRI VITHALRAO MADHAV. "RAO JADHAV: SHRI PRABHAKAR B. KORE:

SHRI H. HANUMANTHAPPA:

Will the Minister of HOME AFF-. AIRS be pleased to state; '.'

(a) whether it is. a fact that the law and order situation in the country has recently deteriorated;

(b) what is the total number- of killings, murders, tapes, atrocities on' Scheduled - Castes and Scheduled Tribes in Tamil Nadu in the first six months of 1990 as compared to the corresponding period of last year; and.

(o) what steps Government propose to take to control the law and order situation in the coming months?'

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS' (SHRi SUBODH KANT, SAHAY); (a), to (c) Under the Vlllth Schedule to the. Constitution 'public order' and 'police' are State subjects. The primary responsibility for maintenance of law and order'thus directly devolves on the State Governments. Nevertheless, Central Governthe ment remains in touch with the Governments "and State constantly monitors and reviews the situation. As and when necessary, suitable assistance is provided to the State Governments.

The information relating to Tamil Nadu is being obtained and a Statement will be laid on the Table of the House.

मंत्रियों, संसद सदस्यों ग्रौर सरकारी ग्रिधिकारियों के विदेशी दौरे

2490. डा० ग्रबरार ग्रहमद खान क्या गृह मंती यह बताने की हुपा करेंगे कि :

(क) उन मंत्रियों, सरकारी श्रधि-कारियों तथा संसद् सदस्यों के नॉम क्या